

office in the Capital of China. China is taking loan from the IMF.

SHRIBASU DEBACHARIA: What about the conditionality?

SHRI MANMOHAN SINGH: I have promised to this House that I am going to lay on the Table of the House the conditionality that we have accepted in this very session. So, you will know what conditions we have accepted. It is an immoral act; we have sold the nation's sovereignty or nation's honour; all these things have been said. I respectfully submit to all those Members, who are very senior Members of this House - I have great regards and respects for them - that these insinuations are based on misconception. The world has changed. I think this country has to change. I sincerely assure you that if we had not done what we had done, today, this very House would have been discussing the issues of very grave unemployment, of worse inflation and the whole disintegration of the social, economic and political fabric of this country.

With these words, I once again request you to grant leave for the introduction of this Bill.

SHRI SOMNATH CHATTERJEE: In his reply, he said, we would like to take this opportunity for explaining to the House and to the country the real policy of the Government with regard to public sector units. He has been wholly ambivalent; he has not said anything, only repeating what he has been saying in the past. We are thoroughly dissatisfied. It is a dangerous Bill, anti-national Bill.

I would like to say that in protest we walk out.

15.39 hrs.

At this stage, Shri Somnath Chatterjee and some other hon. Members left the House

MR. CHAIRMAN: The question is :

'That leave be granted to introduce a Bill to amend the Sick Industrial Companies (Special Provisions) Act, 1985.'

The motion was adopted

SHRI MANMOHAN SINGH: I introduce the Bill*.

15.41 hrs.

MATTERS UNDER RULE 377

- (i) Need to constitute a committee to look into the dispute between Orissa and West Bengal in respect of village 'Shakhmochi'

[English]

DR. KARTIKESWAR PATRA (Balasore): There is an inter-State border dispute between Orissa and West Bengal over the village - 'Shakhmochi' which since independence is part of Daule Gram Panchayat under Bhogral Block of Balasore district in Orissa. There is a primary school (Oriya teaching) sanctioned by the Government of Orissa. The voters of this village are always casting their votes in the State of Orissa. But it is a matter of surprise that the Government of West Bengal is frequently claiming this village as a part of their State. The opinion of the people of this village should be taken into consideration to which State they wish to belong. I request the Central Government to form a committee to submit a report regarding this border dispute.